

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 394/2022

IN THE MATTER OF:
PUSHPENDRA KUMAR

...APPLICANT(s)

VERSUS

BLOCK DEVELOPMENT OFFICER, KADURA

...RESPONDENT(s)

ALONGWITH

ORIGINAL APPLICATION NO. 1307/2024

IN THE MATTER OF:
PUSHPENDRA KUMAR

...APPLICANT(s)

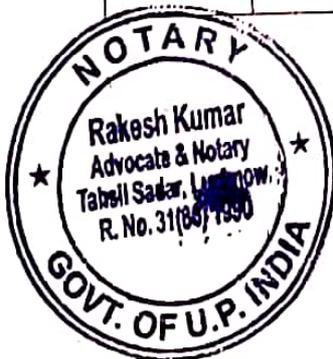
VERSUS

BLOCK DEVELOPMENT OFFICER, KADURA & ORS.

...RESPONDENT(s)

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	FURTHER PROGRESS REPORT BY RESPONDENT NO. 25 ADDITIONAL CHIEF SECRETARY/ PRINCIPAL SECRETARY, ANIMAL HUSBANDRY DEPARTMENT, STATE OF U.P.	
2.	A COPY OF THE LETTER DATED 14.08.2025 AND THE INSPECTION REPORT IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-1	



Sworn & Verified
before me

RAKESH KUMAR
Adv. & Notary
20/08/25

2267

THROUGH COUNSEL

Bpsjadon

BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P.
bhanwar09jadon@gmail.com | 6375115224

DATE: 20.08.2025

PLACE: Noida



Sworn & Verified
before me
R.K.
RAKESH KUMAR
20/08/25 Adv. & Notary

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FURTHER PROGRESS REPORT BY RESPONDENT NO. 25 ADDITIONAL
CHIEF SECRETARY/ PRINCIPAL SECRETARY, ANIMAL HUSBANDRY
DEPARTMENT, STATE OF U.P.

I, AMIT KUMAR GHOSH aged about 58 years, S/o MANI MOHAN GHOSH posted as
Additional Chief/Secretary/ Principal Secretary, Animal Husbandry Department,
Uttar Pradesh, do hereby solemnly affirm and state as under:



Sworn & Verified
before me
R.K.
RAKESH KUMAR
20/08/22 Adv. & Notary

1. I, AMIT KUMAR GHOSH, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.

2. That in the present matter, the Applicant by way of the present application seeks judicial intervention to ensure the enforcement of environmental guidelines and standards in Gaushalas and slaughterhouses within District Jalaun. It calls for the provision of basic facilities and the implementation of pollution control measures in government-run Gaushalas, along with the imposition of environmental compensation for non-compliance.

3. That the Chief Veterinary Officer, Prayagraj vide letter dated 14.08.2025 has submitted the inspection report of the temporary Cow Shelter (*Gau Ashray Sthal*) being operated in Village Kulhadiya, Block Kaudhiyaara, District Prayagraj, is as follows:

A copy of the letter dated 14.08.2025 and the inspection report is annexed herewith and marked as ANNEXURE-1.

4. That at the concerned cow shelter, there are a total of 372 cattle, which are tagged. The cow shelter is operated on 03 *bighas* of land, out of which 1400 sq. meters is covered area and 6100 sq. meters is open area. For shelter



Sworn & Verified
before me

R.K.
RAKESH KUMAR
Adv. & Notary
20/08/25

purposes, 05 sheds have been constructed. Thus, there is adequate arrangement for shelter of the cattle in the cow shelter.

5. That at the cow shelter, 500 quintals of fodder, 10 quintals of *chooni-chokar* etc. was found stored in the fodder house. Green fodder, *chooni-chokar* and straw were mixed together and placed in the feeding troughs for the consumption of cattles. At the cow shelter, proper and adequate arrangement of fodder is available.

6. That for drinking purposes of the cattle, 02 water tanks have been constructed, which were filled with fresh and pure potable water through a submersible. At the cow shelter, proper and adequate arrangement of drinking water is available.

7. That in the concerned cow shelter, 05 caretakers have been deployed therein, the work of cleaning cow dung, etc. is carried out regularly.

8. That for regular medical treatment and care of the cattle at the cow shelter, the duty of the Veterinary Officer; Kaudhiyaara, has already been fixed. By him, the medical treatment, vaccination, deworming medication, and all



Sworn & Verified
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R.K.
RAKESH KUMAR
20/08/25 Adv. & Notary

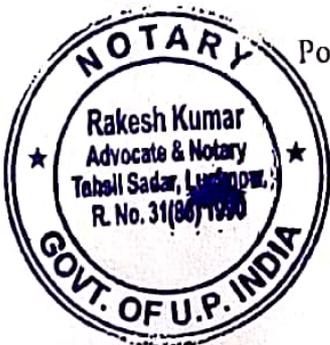
other veterinary facilities are being provided regularly and promptly. At the cow shelter, comprehensive arrangements have been made for medical treatment, necessary medicines, and care of the protected cattle.

9. During inspection, no cattle (alive/dead) was found trapped in mud at the cow shelter.

10. That at the cowshed, due to excessive rainfall, mud is formed, however, for its disposal the work of filling with soil/sand/gravel and laying of *kharanja* (paving) has been started. Upon completion of the said work, even after rainfall, the problem of mud will not remain in the cow shelter.

11. That like other stray cattle shelters, this cow shelter is also not a commercial enterprise or dairy farm, but only a shelter for stray cattle. For the stray cattle, there exists in these shelters merely a welfare arrangement for *de minimis* subsistence.

12. That furthermore it is humbly submitted that temporary cow shelters do not fall within the ambit of the guidelines prescribed by CPCB (Central Pollution Control Board) and ICAR. In respect of obtaining No Objection



Sworn & Verified
before me
RAKESH KUMAR
20/08/25 Adv. & Notary

Certificate under the Water (Prevention and Control of Pollution) Act, 1974, it is submitted that in District Jalaun, the water testing of 54 cow shelters was conducted, in which no problem of water pollution was found anywhere.

13. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

14. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.


DEPONENT

VERIFICATION

Verified at Jalaun on this 20th day of August, 2025, that the contents of the above affidavit from paragraphs 1 to 14 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



Sworn & Verified
before me


RAKESH KUMAR
Adv. & Notary

I know and identify the deponent
who has signed/out T.I. Before me


DEPONENT

सेवामें,

निदेशक
प्रशासन एवं विकास
पशुपालन विभाग
उ०प्र० लखनऊ।

पत्रांक

859 / गो आश्रय स्थल / एन०जी०टी० / 2025-26

दिनांक 14/08/2025

विषय:

श्री पुष्पेन्द्र कुमार बनाम खण्ड विकास अधिकारी काडोरा एवं अन्य के विरुद्ध माननीय एन०जी०टी० कोर्ट में दाखिल याचिका संख्या 394/2022 में पारित आदेश दिनांक 13.08. 2024 का अनुपालन विकास खण्ड कौधियारा, ग्राम कुल्हडिया प्रयागराज में संचालित अस्थाई गो संरक्षण केन्द्र में न किये जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक का संदर्भ ग्रहण करने की कृपा करें, जिसके द्वारा विकास खण्ड कौधियारा, ग्राम कुल्हडिया प्रयागराज में संचालित अस्थाई गो संरक्षण केन्द्र में काफी संख्या में जिंदा / मृत्यु गोवंशों के किचड़ में फसे होने तथा श्री पुष्पेन्द्र कुमार बनाम खण्ड विकास अधिकारी काडोरा एवं अन्य के विरुद्ध माननीय एन०जी०टी० कोर्ट में दाखिल याचिका संख्या 394/2022 में पारित आदेश दिनांक 13.08.2024 का अनुपालन विकास खण्ड कौधियारा में संचालित अस्थाई गो संरक्षण केन्द्र कुल्हडिया न किये जाने तथा उक्त गो आश्रय स्थल पर चारा, शेल्टर, चिकित्सा की व्यवस्था न होने, नियमित साफ-सफाई न किये जाने का उल्लेख किया गया है।

उक्त के सम्बन्ध में सादर अवगत कराना है कि खण्ड विकास अधिकारी कौधियारा प्रयागराज एवं पशुचिकित्सा अधिकारी कौधियारा प्रयागराज द्वारा अस्थाई गो आश्रय स्थल कुल्हडिया प्रयागराज का स्थलीय सत्यापन करते हुए निरीक्षण आख्या प्रेषित की गयी है जिसमें अवगत कराया गया है कि गो आश्रय स्थल पर गोवंशों हेतु 05 शेड निर्मित है मौके पर 372 टैग गोवंश पाये गये। गो आश्रय स्थल पर मौके पर 500 कुन्तल भूसा तथा 10 कुन्तल चूनी चोकर भूसा घर में पाया गया। हरा चारा, चूनी चोकर और भूसा मिक्स करके चरहियों में डाला पाया गया। पेयजल हेतु दो पानी की टंकिया बनाई गई है, जिसमें शुद्ध समरसेबल का ताजा पानी भरा हुआ पाया गया। अत्यधिक वर्षा होने के कारण गौशाला में कीचड़ अत्याधिक पाया गया, जिसके निस्तारण हेतु मिट्टी, बालू एवं गिट्टी की भराई तथा खडन्जे का कार्य प्रारम्भ है। गो० आश्रय स्थल 03 बिघे में संचालित है, जिसमें 1400 स्ववायर मीटर कवर्ड क्षेत्र तथा 6100 स्ववायर मीटर खुला क्षेत्र है। जिसमें 05 गोपालक नियमित रूप से साफ-सफाई का कार्य संचालित करते हैं। विगत कई वर्षों में मास-मृत्यु नहीं हुई है।

खण्ड विकास अधिकारी कौधियारा एवं पशुचिकित्सा अधिकारी कौधियारा प्रयागराज की संयुक्त स्थलीय निरीक्षण आख्या से स्पष्ट है कि अस्थाई गो आश्रय कुल्हडिया प्रयागराज में गो आश्रय स्थल पर चारा, शेल्टर, चिकित्सा की पर्याप्त व्यवस्था है। निरीक्षण में गो आश्रय स्थल पर किसी भी जिंदा / मृत्यु गोवंशों के किचड़ में फसे होने का कहीं भी उल्लेख नहीं है। गो आश्रय स्थल पर पशुचिकित्सा सुवधाये उपलब्ध कराने हेतु पशुचिकित्सा अधिकारी कौधियारा की पूर्व से ही गो आश्रय स्थल पर ड्यूटी लगी हुई है, जिनके द्वारा पशुचिकित्सा सुविधाये नियमित रूप से उपलब्ध करायी जाती है। गो० आश्रय स्थल 03 बिघे में संचालित है, जिसमें 1400 स्ववायर मीटर कवर्ड क्षेत्र तथा 6100 स्ववायर मीटर खुला क्षेत्र है। जिसमें 05 गोपालक नियमित रूप से साफ-सफाई का कार्य संचालित करते हैं। विगत कई वर्षों में मास-मृत्यु नहीं हुई है।

अतः खण्ड विकास अधिकारी कौधियारा एवं पशुचिकित्सा अधिकारी कौधियारा प्रयागराज की संयुक्त स्थलीय निरीक्षण आख्या पत्र के साथ संलग्न कर सूचना आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार 03

भवदीय,

मुख्य पशुचिकित्सा अधिकारी
प्रयागराज

पत्रक व दिनांक:- यथोक्त ।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

1-अपर निदेशक ग्रेड-1, गोधन विकास, पशुपालन विभाग, उ०प्र० लखनऊ।

2-संयुक्त निदेशक, गोधन विकास, पशुपालन विभाग, उ०प्र० लखनऊ।

3 अपर निदेशक ग्रेड-2, पशुपालन विभाग, प्रयागराज मण्डल प्रयागराज ।

मुख्य पशुचिकित्सा अधिकारी
प्रयागराज ।